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Central Administrative Tribunal, Principal Bench

Original Application No. 865 of 2003

New Delhi, this the 22nd day of April, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. R.K. Upadhyaya, Member (A)

Shri Bhuri Singh
S/o Shri Sohan Pal Singh
R/o Type-III, 21, G.B. Pant Polytechnic,
New Campus, Okhla,
New Delhi-20

....Applicant

(By Advocate: Shri Vikas Goyal)

Versus

1. Chief Secretary,
Govt. of NCT Delhi
Delhi Secretariat, Delhi
2. Principal Secretary,
Directorate of Training & Technical Education
NCT of Delhi,
Muni Maya Ram Marg,
Pitam Pura,
Delhi-88
3. Principal
G.B. Pant Polytechnic
Okhla, New Delhi-20

....Respondents

(By Advocate: Mrs. Rashmi Chopra)

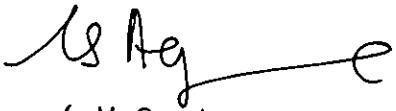
O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that without prejudice to his rights and keeping in view the order that has been passed dated 20.11.2002, he does not press the present petition.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(R.K. Upadhyaya)
Member (A)


(V.S. Aggarwal)
Chairman

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